

**Office of Directorate General of Foreign Trade  
New Delhi -0**

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**Para 4.07 Decision**

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Aug/202122/7 dated 13.08.2021, actually held on 26.08.2021 under the Chairmanship of Shri Vijay Kumar, Addl. DGFT and on 10.09.2021 under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

| Sl. No.       | Name & Designation               | Department |
|---------------|----------------------------------|------------|
| 1             | Shri Shaish Kumar, Technical – 1 | Consultant |
| 2             | Shri D.N. Mathur, Technical – 2  | Consultant |
| In attendance |                                  |            |
| 1             | Shri Ajay Kumar, Deputy Director | DGFT       |

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

The committee went through the minutes of earlier meeting No. NC/3/MEET/Jul/202122/4 dated 15.07.2021 (actually held on 19.07.2021 and 26.07.2021).

## MANUAL CASES

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| Case No.                                                                                                                                                                                                                                                                                 | A-01                                                                                                                                                                                            |
| Meeting No.                                                                                                                                                                                                                                                                              | NC/3/MEET/Aug/202122/7                                                                                                                                                                          |
| Date                                                                                                                                                                                                                                                                                     | 13/08/2021                                                                                                                                                                                      |
| Firm's Name                                                                                                                                                                                                                                                                              | M/s Gopinath Chem-Tech Ltd., Ahmedabad                                                                                                                                                          |
| HQ F. No.                                                                                                                                                                                                                                                                                | 01/82/050/00674/AM17/DES-III                                                                                                                                                                    |
| RLA F. No.                                                                                                                                                                                                                                                                               | 08/24/040/00215/AM17                                                                                                                                                                            |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                       | 0810138683 dated 16.09.2016                                                                                                                                                                     |
| Subject                                                                                                                                                                                                                                                                                  | Request of M/s Gopinath Chem-Tech Ltd., Ahmedabad for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0810138683 dated 16.09.2016 |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <p>(i) Justification for low yield of 48.65% in third stage of reaction.</p> <p>(ii) GST / Central Excise certified data for the year 2016-17.</p> |                                                                                                                                                                                                 |

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| Case No.                           | A-02                                                                                                                                                                                            |
| Meeting No.                        | NC/3/MEET/Aug/202122/7                                                                                                                                                                          |
| Date                               | 13/08/2021                                                                                                                                                                                      |
| Firm's Name                        | M/s Gopinath Chem-Tech Ltd., Ahmedabad                                                                                                                                                          |
| HQ F. No.                          | 01/82/050/00051/AM18/DES-III                                                                                                                                                                    |
| RLA F. No.                         | 08/24/040/00474/AM17                                                                                                                                                                            |
| Advance Authorization No. and Date | 0810139903 dated 15.03.2017                                                                                                                                                                     |
| Subject                            | Request of M/s Gopinath Chem-Tech Ltd., Ahmedabad for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0810139903 dated 15.03.2017 |

**Decision:** The Committee considered the request of the firm and as per the details furnished by the firm, it was observed that the firm has to take 1.2 Mole of first import item instead of 1 Mole, so that reaction takes place completely.

In view of above, the Committee decided to revise the norms as under:

| Export product | Qty. | Sl. No. | Import items                                                | Qty.     |
|----------------|------|---------|-------------------------------------------------------------|----------|
| ACETYL MPDSA   | 1 kg | 1       | META PHENYLENE DIAMINE (MPD)                                | 0.704 kg |
|                |      | 2       | SODA ASH                                                    | 1.80 kg  |
|                |      | 3       | CAUSTIC SODA FLAKES / CAUSTIC SODA LYE (ON 100% REAL BASIS) | 0.70 kg  |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                           | <b>A-03</b>                                                                                                                                                                                                            |
| Meeting No.                        | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                                          |
| Date                               | <b>13/08/2021</b>                                                                                                                                                                                                      |
| Firm's Name                        | <b>M/s Gopinath Chem-Tech Ltd., Ahmedabad</b>                                                                                                                                                                          |
| HQ F. No.                          | 01/82/050/00040/AM18/DES-III                                                                                                                                                                                           |
| RLA F. No.                         | 08/24/040/00513/AM17                                                                                                                                                                                                   |
| Advance Authorization No. and Date | <b>0810139940 dated 24.03.2017</b>                                                                                                                                                                                     |
| Subject                            | <b>Request of M/s Gopinath Chem-Tech Ltd., Ahmedabad for enhancement in the quantity of import item No. 4 – Soda Ash in respect of adhoc norms fixed against Advance Authorization No. 0810139940 dated 24.03.2017</b> |

**Decision:** The Committee considered the request of the firm for enhancement in the quantity of import items and based on the Production / Consumption data furnished by the firm for the period 2018-19 duly certified by GST and after taking average value, the Committee decided to revise the norms as under:

| Export product                 | Qty. | Sl. No. | Import items       | Qty.           |
|--------------------------------|------|---------|--------------------|----------------|
| DASA (4,4 DIAMINO SULFANILIDE) | 1 kg | 1       | PARA NITRO ANILINE | 0.728 kg       |
|                                |      | 2       | ANILINE OIL        | 0.468 kg       |
|                                |      | 3       | ACETIC ACID        | 0.317 kg       |
|                                |      | 4       | <b>SODA ASH</b>    | <b>1.50 kg</b> |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                           | <b>A-04</b>                                                                                                                                                                                                                                                               |
| Meeting No.                        | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                                                                                             |
| Date                               | <b>13/08/2021</b>                                                                                                                                                                                                                                                         |
| Firm's Name                        | <b>M/s Keva Frangrances Private Limited, Mumbai<br/>(Formerly known as M/s K.V. Arochem Private Limited, Mumbai)</b>                                                                                                                                                      |
| HQ F. No.                          | 01/82/050/01075/AM16/DES-III                                                                                                                                                                                                                                              |
| RLA F. No.                         | 03/94/040/00345/AM16                                                                                                                                                                                                                                                      |
| Advance Authorization No. and Date | <b>0310797937 dated 04.08.2015</b>                                                                                                                                                                                                                                        |
| Subject                            | <b>Request of M/s Keva Frangrances Private Limited, Mumbai (Formerly known as M/s K.V. Arochem Private Limited, Mumbai) for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0310797937 dated 04.08.2015</b> |

**Decision:** The Committee considered the request of the firm and it was decided to call for following information from the firm:

- (i) Detailed chemistry, chemical reaction involved and percentage yield.
- (ii) Hard copy of 4.07 application.
- (iii) Production / Consumption data for last two years duly certified by GST.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                               | A-05                                                                                                                                                                                                                                                               |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                            | NC/3/MEET/Aug/202122/7                                                                                                                                                                                                                                             |
| Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 13/08/2021                                                                                                                                                                                                                                                         |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                            | M/s Keva Frangrances Private Limited, Mumbai<br>(Formerly known as M/s K.V. Arochem Private Limited, Mumbai)                                                                                                                                                       |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                              | 01/82/050/01076/AM16/DES-III                                                                                                                                                                                                                                       |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                             | 03/94/040/00335/AM16                                                                                                                                                                                                                                               |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                     | 0310797897 dated 03.08.2015                                                                                                                                                                                                                                        |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                                | Request of M/s Keva Frangrances Private Limited, Mumbai (Formerly known as M/s K.V. Arochem Private Limited, Mumbai) for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0310797897 dated 03.08.2015 |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <ul style="list-style-type: none"> <li>(i) Complete technical details as per Annexure to Appendix 4E.</li> <li>(ii) Complete chemistry, molecular weight and percentage yield.</li> <li>(iii) Production / Consumption data for last two years duly certified by GST.</li> </ul> |                                                                                                                                                                                                                                                                    |

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| Case No.                                                                                                                                                                                                                                                           | A-06                                                                                                                                                                                                    |         |                       |          |
| Meeting No.                                                                                                                                                                                                                                                        | NC/3/MEET/Aug/202122/7                                                                                                                                                                                  |         |                       |          |
| Date                                                                                                                                                                                                                                                               | 13/08/2021                                                                                                                                                                                              |         |                       |          |
| Firm's Name                                                                                                                                                                                                                                                        | M/s Emmennar Pharma (P) Ltd., Hyderabad                                                                                                                                                                 |         |                       |          |
| HQ F. No.                                                                                                                                                                                                                                                          | 01/82/050/01516/AM19/DES-III                                                                                                                                                                            |         |                       |          |
| RLA F. No.                                                                                                                                                                                                                                                         | 09/24/040/040/00164/AM19                                                                                                                                                                                |         |                       |          |
| Advance Authorization No. and Date                                                                                                                                                                                                                                 | 0910066401 dated 28.06.2018                                                                                                                                                                             |         |                       |          |
| Subject                                                                                                                                                                                                                                                            | Request of M/s EMMENNAR PHARMA PRIVATE LIMITED, Hyderabad for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0910066401 dated 28.06.2018 |         |                       |          |
| <b>Decision:</b> The Committee considered the request of the firm and as per the Production / Consumption Certificate given by the firm for the period 2018-19 duly certified by GST and taking average value, the Committee decided to revise the norms as under: |                                                                                                                                                                                                         |         |                       |          |
| Export product                                                                                                                                                                                                                                                     | Qty.                                                                                                                                                                                                    | Sl. No. | Import items          | Qty.     |
| S(+)-2-AMINO BUTYRAMIDE HCL                                                                                                                                                                                                                                        | 1 kg                                                                                                                                                                                                    | 1       | PROPIONALDEHYDE       | 1.66 kg  |
|                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                         | 2       | SODIUM CYANIDE        | 1.40 kg  |
|                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                         | 3       | L(+) TARTARIC ACID    | 1.45 kg  |
|                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                         | 4       | METHYLENE DI CHLORIDE | 1.12 kg  |
|                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                         | 5       | ACETONE               | 1.795 kg |
|                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                         | 6       | METHANOL              | 1.39 kg  |
| <b>Note:</b> Above revised norms are for regularization and closure purpose only. No repeat licence will be issued on the basis of above decision.                                                                                                                 |                                                                                                                                                                                                         |         |                       |          |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                                                                                                                                                                                                                                            | <b>A-07</b>                                                                                                                                                                                                                                                                                                                     |
| Meeting No.                                                                                                                                                                                                                                         | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                                                                                                                                                   |
| Date                                                                                                                                                                                                                                                | <b>13/08/2021</b>                                                                                                                                                                                                                                                                                                               |
| Firm's Name                                                                                                                                                                                                                                         | <b>M/s Ami Lifesciences Pvt. Ltd., Vadodara</b>                                                                                                                                                                                                                                                                                 |
| HQ F. No.                                                                                                                                                                                                                                           | 01/82/050/01297/AM19/DES-III<br>01/82/050/02597/AM19/DES-III<br>01/82/050/02598/AM19/DES-III<br>01/82/050/00104/AM20/DES-III<br>01/82/050/00105/AM20/DES-III                                                                                                                                                                    |
| RLA F. No.                                                                                                                                                                                                                                          | 34/24/040/00019/AM19<br>34/24/040/00372/AM19<br>34/24/040/00374/AM19<br>34/24/040/00043/AM20<br>34/24/040/00044/AM20                                                                                                                                                                                                            |
| Advance Authorization No. and Date                                                                                                                                                                                                                  | <b>3410044121 dated 01.05.2018</b><br><b>3410044955 dated 07.03.2019</b><br><b>3410044956 dated 07.03.2019</b><br><b>3410045104 dated 01.05.2019</b><br><b>3410045105 dated 01.05.2019</b>                                                                                                                                      |
| Subject                                                                                                                                                                                                                                             | <b>Request of M/s Ami Life sciences Pvt Ltd, Vadodara for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization Nos. 3410044121 dated 01.05.2018, 3410044955 dated 07.03.2019, 3410044956 dated 07.03.2019, 3410045104 dated 01.05.2019 and 3410045105 dated 01.05.2019</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was observed that the firm has not furnished any technical justification for enhancement in norms. Hence, it was decided to <b>reject</b> the case maintaining status quo. |                                                                                                                                                                                                                                                                                                                                 |

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| Case No.                           | <b>A-08</b>                                                                                                                                                                                         |
| Meeting No.                        | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                       |
| Date                               | <b>13/08/2021</b>                                                                                                                                                                                   |
| Firm's Name                        | <b>M/s Aurobindo Pharma Limited, Hyderabad</b>                                                                                                                                                      |
| HQ F. No.                          | 01/82/050/02091/AM19/DES-III                                                                                                                                                                        |
| RLA F. No.                         | 09/24/040/00376/AM19                                                                                                                                                                                |
| Advance Authorization No. and Date | 0910066832 dated 13.11.2018                                                                                                                                                                         |
| Subject                            | <b>Request of M/s Aurobindo Pharma Ltd, Hyderabad for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0910066832 dated 13.11.2018</b> |

**Decision:** The Committee considered the request of the firm and it was decided to revise the norms as under::

| Export product                                              | Qty. | Sl. No. | Import items                                                                                                                           | Qty.                           |
|-------------------------------------------------------------|------|---------|----------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|
| PIPERACILLIN SODIUM AND TAZOBACTAM SODIUM 8:1 FOR INJECTION | 1 kg | 1.      | 4-Ethyl-2, 3 Dioxo Piperazine (EDP)                                                                                                    | 0.3323 kg                      |
|                                                             |      | 2.      | 6-Amino Penicillanic Acid (6-APA)                                                                                                      | 0.436 kg                       |
|                                                             |      | 3.      | Activated Carbon (Carbon Enoanticromos)                                                                                                | 0.050 kg                       |
|                                                             |      | 4.      | Isopropyl Alcohol (IPA)                                                                                                                | 0.105 kg                       |
|                                                             |      | 5.      | Methanol (Methyl Alcohol)                                                                                                              | 0.335 kg                       |
|                                                             |      | 6.      | Methylene Chloride (MDC)                                                                                                               | 2.27 kg                        |
|                                                             |      | 7.      | D(-) Alpha Phenyl Glycine Base (P G Base)                                                                                              | 0.335 kg                       |
|                                                             |      | 8.      | Penicillin G Amidase (Particle size 250 - 500 micron, Creamish to Brown regularly shaped beads) or (Immobilized Acylase Enzyme) XInase | 0.0015 kg                      |
|                                                             |      | 9.      | Tazobactam Acid                                                                                                                        | 0.1078 kg                      |
|                                                             |      | 10.     | Toluene                                                                                                                                | 0.3062 kg                      |
|                                                             |      | 11.     | Triethylamine                                                                                                                          | 0.466 kg                       |
|                                                             |      | 12.     | Trimethyl chlorosilane                                                                                                                 | 0.3069 kg                      |
|                                                             |      | 13.     | Triphosgene                                                                                                                            | 0.2761 kg                      |
|                                                             |      | 14.     | Aluminium Canisters / Bottles with Chloro Butyl Plug / Inner & Outer Lid and Gasket / Alu Caps [21 Ltrs (10Kg Cap)]                    | Relevant as per packing policy |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                                                                                                                                                                                                                                                                                                                                          | <b>A-09</b>                                                                                                                                                                                                         |
| Meeting No.                                                                                                                                                                                                                                                                                                                                       | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                                       |
| Date                                                                                                                                                                                                                                                                                                                                              | <b>13/08/2021</b>                                                                                                                                                                                                   |
| Firm's Name                                                                                                                                                                                                                                                                                                                                       | <b>M/s KLJ Plasticizers Ltd, New Delhi</b>                                                                                                                                                                          |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                         | 01/82/050/02579/AM19/DES-III                                                                                                                                                                                        |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                        | 05/23/040/00562/AM19                                                                                                                                                                                                |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                | <b>0510409975 dated 19.03.2019</b>                                                                                                                                                                                  |
| Subject                                                                                                                                                                                                                                                                                                                                           | <b>Request of M/s KLJ Plasticizers Ltd, New Delhi for enhancement in the quantity of import item No. 2 –N-BUTANOL in respect of adhoc norms fixed against Advance Authorization No. 0510409975 dated 19.03.2019</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was observed that the norms have been worked out on the basis of 90% yield as against 88.53% yield. Since, the firm has not furnished any technical justification for enhancement in the quantity of import item No. 2, the Committee decided to <b>reject</b> the case. |                                                                                                                                                                                                                     |

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| Case No.                                                                                                                                                                 | <b>A-10</b>                                                                                                                                                                                                                         |
| Meeting No.                                                                                                                                                              | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                                                       |
| Date                                                                                                                                                                     | <b>13/08/2021</b>                                                                                                                                                                                                                   |
| Firm's Name                                                                                                                                                              | <b>M/s Piramal Enterprises Ltd, Mumbai</b>                                                                                                                                                                                          |
| HQ F. No.                                                                                                                                                                | 01/82/050/01293/AM21/DES-III<br>01/82/050/01361/AM21/DES-III                                                                                                                                                                        |
| RLA F. No.                                                                                                                                                               | 03/95/040/00074/AM21<br>03/95/040/00132/AM21                                                                                                                                                                                        |
| Advance Authorization No. and Date                                                                                                                                       | <b>0310836193 dated 14.05.2020</b><br><b>0310836576 dated 08.06.2020</b>                                                                                                                                                            |
| Subject                                                                                                                                                                  | <b>Request of M/s Piramal Enterprises Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization Nos. 0310836193 dated 14.05.2020 and 0310836576 dated 08.06.2020</b> |
| <b>Decision:</b> The Committee considered the request of the firm and after deliberation, it was decided to <b>grant Personal Hearing</b> to firm to explain their case. |                                                                                                                                                                                                                                     |

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| Case No.                                                                                                                                                                            | <b>A-11</b>                                                                                                                                                                                                                                        |
| Meeting No.                                                                                                                                                                         | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                                                                      |
| Date                                                                                                                                                                                | <b>13/08/2021</b>                                                                                                                                                                                                                                  |
| Firm's Name                                                                                                                                                                         | <b>M/s Arjun chemicals Pvt Ltd., Chennai</b>                                                                                                                                                                                                       |
| HQ F. No.                                                                                                                                                                           | 01/82/050/01235/AM17/DES-III                                                                                                                                                                                                                       |
| RLA F. No.                                                                                                                                                                          | 04/24/040/00140/AM17                                                                                                                                                                                                                               |
| Advance Authorization No. and Date                                                                                                                                                  | <b>0410162476 dated 08.11.2016</b>                                                                                                                                                                                                                 |
| Subject                                                                                                                                                                             | <b>Request of M/s Arjun chemicals Pvt Ltd., Chennai for enhancement in the quantity of import item No. 2- Solbond SBC 40S Cationic Potato Starch in respect of adhoc norms fixed against Advance Authorization No. 0410162476 dated 08.11.2016</b> |
| <b>Decision :</b> The Committee considered the request of the firm and it was decided to call for following information from the firm:                                              |                                                                                                                                                                                                                                                    |
| <p>(i) Catalogue of import item No. 2 from foreign supplier indicating quantity to be used for emulsification.</p> <p>(ii) Production / Consumption data duly certified by GST.</p> |                                                                                                                                                                                                                                                    |

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| Case No.                                                                                                                                                                                                                                                                                                                                                           | A-12                                                                                                                                                                                                                                        |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                        | NC/3/MEET/Aug/202122/7                                                                                                                                                                                                                      |
| Date                                                                                                                                                                                                                                                                                                                                                               | 13/08/2021                                                                                                                                                                                                                                  |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                        | M/s Arjun chemicals Pvt Ltd., Chennai                                                                                                                                                                                                       |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                          | 01/82/050/00295/AM18/DES-III                                                                                                                                                                                                                |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                         | 04/24/040/00029/AM18                                                                                                                                                                                                                        |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                 | 0410163109 dated 16.05.2017                                                                                                                                                                                                                 |
| Subject                                                                                                                                                                                                                                                                                                                                                            | Request of M/s Arjun chemicals Pvt Ltd, Chennai for enhancement in the quantity of Import Item No. 2 - Solbond SBC 40S Cationic Potato Starch in respect of adhoc norms fixed against Advance Authorization No. 0410163109 dated 16.05.2017 |
| <b>Decision:</b> The Committee considered the request of firm and it was decided to call for following information from the firm: <ul style="list-style-type: none"> <li>(i) Catalogue of import item No. 2 from foreign supplier indicating quantity to be used for emulsification.</li> <li>(ii) Production / Consumption data duly certified by GST.</li> </ul> |                                                                                                                                                                                                                                             |

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| Case No.                           | A-13                                                                                                                                                                                               |
| Meeting No.                        | NC/3/MEET/Aug/202122/7                                                                                                                                                                             |
| Date                               | 13/08/2021                                                                                                                                                                                         |
| Firm's Name                        | M/s Corporate Channels India Pvt. Ltd.                                                                                                                                                             |
| HQ F. No.                          | 01/82/050/00501/AM14/DES-III                                                                                                                                                                       |
| RLA F. No.                         | 13/24/040/00019/AM14                                                                                                                                                                               |
| Advance Authorization No. and Date | 1310044179 dated 29.08.2013                                                                                                                                                                        |
| Subject                            | Request of M/s Corporate Channels India Pvt. Ltd. for enhancement in the quantity of import item No. 4, 5 and 6 in adhoc norms fixed against Advance Authorization No. 1310044179 dated 29.08.2013 |

**Decision:** The Committee considered the request of the firm and taking cue from SION K-41, it was decided to enhance the quantity of import item No. 4, 5 and 6 as per SION K – 41. Quantity of Copper Tube may be allowed as per import item Copper Sleeve, since Copper Tube is a raw material for Copper Sleeve.

In view of above, the Committee decided to revise the norms as under:

| Export product                                      | Qty. | Sl. No. | Import items                                        | Qty.       |
|-----------------------------------------------------|------|---------|-----------------------------------------------------|------------|
| COPPER BEARING CONTRACEPTIVE DEVICE (COPPER T 380A) | 1 kg | 1       | COPPER WIRE (99.99% PURITY)                         | 0.0180 kg  |
|                                                     |      | 2       | HDPE GRANULES                                       | 0.00353 kg |
|                                                     |      | 3       | PE-PE FILM PROCESS                                  | Net + 10 % |
|                                                     |      | 4       | COPPER TUBE (PURITY 99.99% MINIMUM)                 | 0.00029 kg |
|                                                     |      | 5       | POLYPROPYLENE (GRANULES)- GAMMA RADIATION STABLIZED | 0.165 kg   |
|                                                     |      | 6       | COMPOUND OF LDPE RESIN AND BARIUM SULPHATE          | 0.049 kg   |
|                                                     |      | 7       | PVC GRANULES                                        | 0.00088 kg |

RA concerned may take further necessary action as per above decision of NC.

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|-----------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>Case No.</b>                               | <b>A-14</b>                                                                                                                                       |
| <b>Meeting No.</b>                            | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                     |
| <b>Date</b>                                   | <b>13/08/2021</b>                                                                                                                                 |
| Firm's Name                                   | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                      |
| HQ F. No.                                     | <b>01/82/050/00953/AM/15/DES-III</b>                                                                                                              |
| RLA F. No.                                    | 09/24/040/00060/AM15                                                                                                                              |
| Advance Authorization No. and Date            | 0910060145 Dated. 19.05.2014                                                                                                                      |
| <b>Subject</b>                                | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910060145 dated 19.05.2014</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                   |

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| Case No.                                                                                                                                                                                                                 | A-15                                                                                                                                       |         |                                                              |          |
| Meeting No.                                                                                                                                                                                                              | NC/3/MEET/Aug/202122/7                                                                                                                     |         |                                                              |          |
| Date                                                                                                                                                                                                                     | 13/08/2021                                                                                                                                 |         |                                                              |          |
| Firm's Name                                                                                                                                                                                                              | M/s Mylan Laboratories Ltd, Hyderabad                                                                                                      |         |                                                              |          |
| HQ F. No.                                                                                                                                                                                                                | 01/82/050/01328/AM/15/DES-III                                                                                                              |         |                                                              |          |
| RLA F. No.                                                                                                                                                                                                               | 09/24/040/00235/AM15                                                                                                                       |         |                                                              |          |
| Advance Authorization No. and Date                                                                                                                                                                                       | 0910061256 dated 17.11.2014                                                                                                                |         |                                                              |          |
| Subject                                                                                                                                                                                                                  | Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910061256 dated 17.11.2014 |         |                                                              |          |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less: |                                                                                                                                            |         |                                                              |          |
| Export Product                                                                                                                                                                                                           | Qty.                                                                                                                                       | Sl. No. | Import items                                                 | Qty.     |
| DIPYRIDAMOLE                                                                                                                                                                                                             | 1 kg                                                                                                                                       | 1       | 2,6-Dichloro-4,8-di(piperidin-1-yl)pyrimido[5,4-d]pyrimidine | 0.935 kg |
|                                                                                                                                                                                                                          |                                                                                                                                            | 2       | Diethanolamine                                               | 2.543 kg |
|                                                                                                                                                                                                                          |                                                                                                                                            | 3       | Toluene                                                      | 2.244 kg |

RA concerned may take further necessary action as per above decision of NC.

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| <b>Case No.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | <b>A-16</b>                                                                                                                                                                                       |
| <b>Meeting No.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                     |
| <b>Date</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>13/08/2021</b>                                                                                                                                                                                 |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>M/s Mylan Laboratories Ltd., Hyderabad</b>                                                                                                                                                     |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | <b>01/82/050/00135/AM/15/DES-III</b>                                                                                                                                                              |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 09/24/040/00576/AM14                                                                                                                                                                              |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0910059289 dated 14.02.2014                                                                                                                                                                       |
| <b>Subject</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad (earlier known as M/s Astrix Laboratories Ltd.) for fixation of adhoc norms against Advance Authorization No. 0910059289 dated 14.02.2014</b> |
| <b>Decision:</b> The Committee considered the request of firm and it was observed that earlier this case was rejected on the ground that both the import item and export items are chemically same and no such manufacturing activity was involved, which might account for 34.3% wastage. Further, it was observed that the firm has not furnished any technical justification in support of its request. Hence, it was decided to <b>reject</b> the case maintaining status quo. |                                                                                                                                                                                                   |

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| <b>Case No.</b>                    | <b>A-17</b>                                                                                                                                             |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                           |
| <b>Date</b>                        | <b>13/08/2021</b>                                                                                                                                       |
| Firm's Name                        | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                            |
| HQ F. No.                          | <b>F. No. 01/82/050/00162/AM/14/DES-III</b>                                                                                                             |
| RLA F. No.                         | 09/24/040/00537/AM13                                                                                                                                    |
| Advance Authorization No. and Date | 0910055106 dated 19.02.2013                                                                                                                             |
| <b>Subject</b>                     | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms fixed against Advance Authorization No. 0910055106 dated 19.02.2013</b> |

**Decision:** The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export Product  | Qty. | Sl. No. | Import items                                                                  | Qty.     |
|-----------------|------|---------|-------------------------------------------------------------------------------|----------|
| DARUNAVIR (DAR) | 1 kg | 1       | (2S,3S)-1,2-epoxy-3-(butoxycarbonyl)amino-4-phenyl butane [(S,S)-BOC Epoxide] | 0.854 kg |
|                 |      | 2       | Isobutyl amine                                                                | 0.854 kg |
|                 |      | 3       | Triethylamine                                                                 | 5.40 kg  |
|                 |      | 4       | P-Nitrobenzene sulfonyl chloride                                              | 0.73 kg  |
|                 |      | 5       | Methylene Dichloride (MDC)                                                    | 17.18 kg |
|                 |      | 6       | Isopropyl alcohol                                                             | 1.89 kg  |
|                 |      | 7       | 2,3 dihydrofuran                                                              | 1.45 kg  |
|                 |      | 8       | Toluene                                                                       | 1.20 kg  |
|                 |      | 9       | N-Bromo succinimide (NBS)                                                     | 3.75 kg  |
|                 |      | 10      | Sodium borohydride                                                            | 1.00 kg  |
|                 |      | 11      | 4-Dimethyl aminopyridine (DMAP)                                               | 0.024 kg |
|                 |      | 12      | CAL B                                                                         | 1.00 kg  |
|                 |      | 13      | Potassium carbonate                                                           | 0.011 kg |
|                 |      | 14      | Methanol                                                                      | 1.65 kg  |
|                 |      | 15      | Bis(4- nitro phenyl)carbonate                                                 | 1.17 kg  |
|                 |      | 16      | Triethanolamine                                                               | 0.03 kg  |
|                 |      | 17      | N-Methyl Pyrrolidone (NMPO)                                                   | 3.59 kg  |

RA concerned may take further necessary action as per above decision of NC.

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| <b>Case No.</b>                    | <b>A-18</b>                                                                                                                                        |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                      |
| <b>Date</b>                        | <b>13/08/2021</b>                                                                                                                                  |
| Firm's Name                        | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                       |
| HQ F. No.                          | <b>01/82/050/01149/AM/11/DES-III</b>                                                                                                               |
| RLA F. No.                         | 09/24/040/00054/AM11                                                                                                                               |
| Advance Authorization No. and Date | 0910042623 dated 06.07.2010                                                                                                                        |
| <b>Subject</b>                     | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910042623 dated. 06.07.2010</b> |

**Decision:** The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export Product | Qty. | Sl. No. | Import items                                                 | Qty.     |
|----------------|------|---------|--------------------------------------------------------------|----------|
| DIPYRIDAMOLE   | 1 kg | 1       | 2,6-Dichloro-4,8-di(piperidin-1-yl)pyrimido[5,4-d]pyrimidine | 0.935 kg |

RA concerned may take further necessary action as per above decision of NC.

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|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>Case No.</b>                    | <b>A-19</b>                                                                                                                                             |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                           |
| <b>Date</b>                        | <b>13/08/2021</b>                                                                                                                                       |
| Firm's Name                        | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                            |
| HQ F. No.                          | <b>01/82/050/00533/AM/16/DES-III</b>                                                                                                                    |
| RLA F. No.                         | 09/24/040/00387/AM15                                                                                                                                    |
| Advance Authorization No. and Date | 0910061210 dated 11.11.2014                                                                                                                             |
| <b>Subject</b>                     | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms fixed against Advance Authorization No. 0910061210 dated 11.11.2014</b> |

**Decision:** The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export Product            | Qty.    | Sl. No. | Import items                                                                     | Qty.     |
|---------------------------|---------|---------|----------------------------------------------------------------------------------|----------|
| TOLMETIN SODIUM DIHYDRATE | 2000 kg | 1       | P-Toluoyl Chloride                                                               | 3160 kg  |
|                           |         | 2       | Toluene                                                                          | 10240 kg |
|                           |         | 3       | N-Hexane                                                                         | 6400 kg  |
|                           |         | 4       | Methanol                                                                         | 8000 kg  |
|                           |         | 5       | Dichloromethane                                                                  | 14400 kg |
|                           |         | 6       | Methyl-1-methyl pyrrole 2 Acetate (or) 1-Methylpyrrole-2-acetic Acid methylester | 2660 kg  |
|                           |         | 7       | Morpholine                                                                       | 1960 kg  |

RA concerned may take further necessary action as per above decision of NC.

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|-----------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>Case No.</b>                               | <b>A-20</b>                                                                                                                                       |
| <b>Meeting No.</b>                            | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                     |
| <b>Date</b>                                   | <b>13/08/2021</b>                                                                                                                                 |
| Firm's Name                                   | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                      |
| HQ F. No.                                     | <b>01/82/050/00997/AM13/DES-III</b>                                                                                                               |
| RLA F. No.                                    | 09/24/040/00354/AM13                                                                                                                              |
| Advance Authorization No. and Date            | 0910054116 dated 16.10.2012                                                                                                                       |
| <b>Subject</b>                                | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910054116 dated 16.10.2012</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                   |

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|-----------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>Case No.</b>                               | <b>A-21</b>                                                                                                                                             |
| <b>Meeting No.</b>                            | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                           |
| <b>Date</b>                                   | <b>13/08/2021</b>                                                                                                                                       |
| Firm's Name                                   | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                            |
| HQ F. No.                                     | <b>01/82/050/00044/AM12/DES-III</b>                                                                                                                     |
| RLA F. No.                                    | 09/24/040/00422/AM11                                                                                                                                    |
| Advance Authorization No. and Date            | 0910045287 dated 28.01.2011                                                                                                                             |
| <b>Subject</b>                                | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms fixed against Advance Authorization No. 0910045287 dated 28.01.2011</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                         |

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|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>Case No.</b>                    | <b>A-22</b>                                                                                                                                             |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                           |
| <b>Date</b>                        | <b>13/08/2021</b>                                                                                                                                       |
| Firm's Name                        | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                            |
| HQ F. No.                          | <b>01/82/050/00306/AM/13/DES-III</b>                                                                                                                    |
| RLA F. No.                         | 09/24/040/00600/AM12                                                                                                                                    |
| Advance Authorization No. and Date | 0910051800 dated 27.06.2013                                                                                                                             |
| <b>Subject</b>                     | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms fixed against Advance Authorization No. 0910051800 dated 27.06.2013</b> |

**Decision:** The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export Product | Qty.   | Sl. No. | Import items                                        | Qty.       |
|----------------|--------|---------|-----------------------------------------------------|------------|
| BOSENTAN       | 500 kg | 1       | Toluene                                             | 713.50 kg  |
|                |        | 2       | Ethyleneglycol mono tertiary butyl ether            | 89.00 kg   |
|                |        | 3       | 4.6-Dichloro-5-(2-Methoxyphenoxy)-2,2 bipyrimidinyI | 892.00 kg  |
|                |        | 4       | Cyclohexane                                         | 1252.00 kg |
|                |        | 5       | Dimethyl sulfoxide                                  | 2195.00 kg |
|                |        | 6       | Potassium carbonate                                 | 956.50 kg  |
|                |        | 7       | Dichloromethane                                     | 6370.00 kg |
|                |        | 8       | Methanol                                            | 1220.00 kg |

RA concerned may take further necessary action as per above decision of NC.

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| <b>Case No.</b>                    | <b>A-23</b>                                                                                                                                       |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                     |
| <b>Date</b>                        | <b>13/08/2021</b>                                                                                                                                 |
| Firm's Name                        | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                      |
| HQ F. No.                          | <b>01/82/050/00900/AM14/DES-III</b>                                                                                                               |
| RLA F. No.                         | 09/24/040/00322/AM14                                                                                                                              |
| Advance Authorization No. and Date | 0910057914 dated 14.10.2013                                                                                                                       |
| <b>Subject</b>                     | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910057914 dated 14.10.2013</b> |

**Decision:** The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export Product           | Qty.    | Sl. No. | Import items                                     | Qty.       |
|--------------------------|---------|---------|--------------------------------------------------|------------|
| DULOXETINE HYDROCHLORIDE | 1000 kg | 1       | (S)-3-methyl amino-1-(thiophene-2-yl)propan-1-ol | 676.00 kg  |
|                          |         | 2       | 1-Fluoronaphthalene                              | 710.00 kg  |
|                          |         | 3       | Tertiary butyl methyl ether                      | 5430.00 kg |
|                          |         | 4       | Dimethyl sulfoxide                               | 610.00 kg  |
|                          |         | 5       | Isopropyl alcohol                                | 2770.00 kg |

RA concerned may take further necessary action as per above decision of NC.

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| <b>Case No.</b>                    | <b>A-24</b>                                                                                                                                             |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                           |
| <b>Date</b>                        | <b>13/08/2021</b>                                                                                                                                       |
| Firm's Name                        | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                            |
| HQ F. No.                          | <b>01/82/050/00241/AM14/DES-III</b>                                                                                                                     |
| RLA F. No.                         | 09/24/040/00583/AM13                                                                                                                                    |
| Advance Authorization No. and Date | 0910055475 dated 21.03.2013                                                                                                                             |
| <b>Subject</b>                     | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms fixed against Advance Authorization No. 0910055475 dated 21.03.2013</b> |

**Decision:** The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export Product                  | Qty.    | Sl. No. | Import items                      | Qty.     |
|---------------------------------|---------|---------|-----------------------------------|----------|
| TOLMETIN SODIUM DIHYDRATE (TLS) | 2000 kg | 1       | P-Toluoyl Chloride                | 3160 kg  |
|                                 |         | 2       | Toluene                           | 10240 kg |
|                                 |         | 3       | N-Hexane                          | 6400 kg  |
|                                 |         | 4       | Methanol                          | 8000 kg  |
|                                 |         | 5       | Dichloromethane                   | 14400 kg |
|                                 |         | 6       | Methyl-1-Methyl Pyrrole 2 Acetate | 2660 kg  |
|                                 |         | 7       | Morpholine                        | 1960 kg  |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                                                                                                                                                                                                                 | A-25                                                                                                                                                                        |         |                                                              |          |
| Meeting No.                                                                                                                                                                                                              | NC/3/MEET/Aug/202122/7                                                                                                                                                      |         |                                                              |          |
| Date                                                                                                                                                                                                                     | 13/08/2021                                                                                                                                                                  |         |                                                              |          |
| Firm's Name                                                                                                                                                                                                              | M/s Mylan Laboratories Ltd, Hyderabad                                                                                                                                       |         |                                                              |          |
| HQ F. No.                                                                                                                                                                                                                | 01/82/050/00899/AM/14/DES-III<br>01/82/050/00958/AM/15/DES-III                                                                                                              |         |                                                              |          |
| RLA F. No.                                                                                                                                                                                                               | 09/24/040/00316/AM14<br>09/24/040/00053/AM15                                                                                                                                |         |                                                              |          |
| Advance Authorization No. and Date                                                                                                                                                                                       | 0910057908 dated 11.10.2013<br>0910060088 dated 13.05.2014                                                                                                                  |         |                                                              |          |
| Subject                                                                                                                                                                                                                  | Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization Nos. 0910057908 dated 11.10.2013 and 0910060088 dated 13.05.2014 |         |                                                              |          |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less: |                                                                                                                                                                             |         |                                                              |          |
| Export Product                                                                                                                                                                                                           | Qty.                                                                                                                                                                        | Sl. No. | Import items                                                 | Qty.     |
| DIPYRIDAMOLE                                                                                                                                                                                                             | 1 kg                                                                                                                                                                        | 1       | 2,6-Dichloro-4,8-di(piperidin-1-yl)pyrimido[5,4-d]pyrimidine | 0.935 kg |
|                                                                                                                                                                                                                          |                                                                                                                                                                             | 2       | Diethanolamine                                               | 2.543 kg |
|                                                                                                                                                                                                                          |                                                                                                                                                                             | 3       | Toluene                                                      | 2.244 kg |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                           | A-26                                                                                                                                       |
| Meeting No.                        | NC/3/MEET/Aug/202122/7                                                                                                                     |
| Date                               | 13/08/2021                                                                                                                                 |
| Firm's Name                        | M/s Mylan Laboratories Ltd, Hyderabad                                                                                                      |
| HQ F. No.                          | 01/82/050/00104/AM16/DES-III                                                                                                               |
| RLA F. No.                         | 09/24/040/00662/AM15                                                                                                                       |
| Advance Authorization No. and Date | 0910061843 dated 31.03.2015                                                                                                                |
| Subject                            | Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910061843 dated 31.03.2015 |
| Decision:                          | Deferred for comments of TE.                                                                                                               |

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|------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | A-27                                                                                                                                             |
| Meeting No.                        | NC/3/MEET/Aug/202122/7                                                                                                                           |
| Date                               | 13/08/2021                                                                                                                                       |
| Firm's Name                        | M/s Mylan Laboratories Ltd, Hyderabad                                                                                                            |
| HQ F. No.                          | 01/82/050/00847/AM/13/DES-III                                                                                                                    |
| RLA F. No.                         | 09/24/040/288/AM13                                                                                                                               |
| Advance Authorization No. and Date | 0910053905 dated 26.09.2012                                                                                                                      |
| Subject                            | Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms fixed against Advance Authorization No. 0910053905 dated 26.09.2012 |
| Decision:                          | Deferred for comments of TE.                                                                                                                     |

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| <b>Case No.</b>                               | <b>A-28</b>                                                                                                                                             |
| <b>Meeting No.</b>                            | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                           |
| <b>Date</b>                                   | <b>13/08/2021</b>                                                                                                                                       |
| Firm's Name                                   | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                            |
| HQ F. No.                                     | <b>F. No. 01/82/050/00528/AM/16/DES-III</b>                                                                                                             |
| RLA F. No.                                    | 09/24/040/00396/AM15                                                                                                                                    |
| Advance Authorization No. and Date            | <b>0910061183 dated 05.11.2014</b>                                                                                                                      |
| <b>Subject</b>                                | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms fixed against Advance Authorization No. 0910061183 dated 05.11.2014</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                         |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>Case No.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | <b>A-29</b>                                                                                                                                       |
| <b>Meeting No.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                     |
| <b>Date</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | <b>13/08/2021</b>                                                                                                                                 |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                      |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | <b>01/82/050/00832/AM/13/DES-III</b>                                                                                                              |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 09/24/040/00274/AM13                                                                                                                              |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0910053628 dated 29.08.2012                                                                                                                       |
| <b>Subject</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910053628 dated 29.08.2012</b> |
| <p><b>Decision:</b> The Committee considered the request of firm and it was observed that the firm still has not replied to the points due to which their case was earlier rejected. The firm has shown export item as Fluticasone Propionate (Crystalline) whereas as per COA furnished by the firm, export description is Fine White Powder. Physical properties of imported Fluticasone Propionate are not mentioned.</p> <p>In view of above, the Committee decided to <b>reject</b> the case maintaining status quo.</p> |                                                                                                                                                   |

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| <b>Case No.</b>                               | <b>A-30</b>                                                                                                                                       |
| <b>Meeting No.</b>                            | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                     |
| <b>Date</b>                                   | <b>13/08/2021</b>                                                                                                                                 |
| Firm's Name                                   | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                      |
| HQ F. No.                                     | <b>01/82/050/00092/AM/15/DES-III</b>                                                                                                              |
| RLA F. No.                                    | 09/24/040/00451/AM13                                                                                                                              |
| Advance Authorization No. and Date            | 0910058792 dated 31.12.2013                                                                                                                       |
| <b>Subject</b>                                | <b>Request of M/s Mylan Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910058792 dated 31.12.2013</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                   |

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| <b>Case No.</b>                               | <b>A-31</b>                                                                                                                                                                                                                                                       |
| <b>Meeting No.</b>                            | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                                                                                     |
| <b>Date</b>                                   | <b>13/08/2021</b>                                                                                                                                                                                                                                                 |
| <b>Firm's Name</b>                            | <b>M/s Mylan Laboratories Ltd, Hyderabad</b>                                                                                                                                                                                                                      |
| <b>HQ F. No.</b>                              | <b>01/82/050/00043/AM/12/DES-III</b><br><b>01/82/050/01506/AM/15/DES-III</b><br><b>01/82/050/01056/AM/15/DES-III</b>                                                                                                                                              |
| <b>RLA F. No.</b>                             | 09/24/040/00452/AM11<br>09/24/040/00085/AM13<br>09/24/040/00240/AM15                                                                                                                                                                                              |
| <b>Advance Authorization No. and Date</b>     | <b>0910045290 dated 28.01.2011</b><br><b>0910052887 dated 05.06.2012</b><br><b>0910060930 dated 10.09.2014</b>                                                                                                                                                    |
| <b>Subject</b>                                | <b>Request of M/s Mylan Laboratories Ltd., Hyderabad (formerly known as M/s Matrix Laboratories Ltd.) for fixation of adhoc norms against Advance Authorization Nos. 0910045290 dated 28.01.2011, 0910052887 dated 05.06.2012 and 0910060930 dated 10.09.2014</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                                                                                                                                   |

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| Case No.                                                                                                                                                                                                                                                                                             | A-32                                                                                                                                                                                     |         |                |              |
| Meeting No.                                                                                                                                                                                                                                                                                          | NC/3/MEET/Aug/202122/7                                                                                                                                                                   |         |                |              |
| Date                                                                                                                                                                                                                                                                                                 | 13/08/2021                                                                                                                                                                               |         |                |              |
| Firm's Name                                                                                                                                                                                                                                                                                          | M/s Keva Frangrances Private Limited, Mumbai (Formerly K.V. Arochem Private Limited)                                                                                                     |         |                |              |
| HQ F. No.                                                                                                                                                                                                                                                                                            | 01/82/050/00986/AM16/DES-III                                                                                                                                                             |         |                |              |
| RLA F. No.                                                                                                                                                                                                                                                                                           | 03/94/040/00284/AM16                                                                                                                                                                     |         |                |              |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                   | 0310797268 dated 15.07.2015                                                                                                                                                              |         |                |              |
| Subject                                                                                                                                                                                                                                                                                              | Request of M/s KevaFrangrances Private Limited, Mumbai (Formerly K.V. Arochem Private Limited) for fixation of adhoc norms against Advance Authorization No. 0310797268 dated 15.07.2015 |         |                |              |
| <b>Decision:</b> The Committee considered the request of firm and on the basis of chemistry and other details like production / consumption data, it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less: |                                                                                                                                                                                          |         |                |              |
| Export Product                                                                                                                                                                                                                                                                                       | Qty.                                                                                                                                                                                     | Sl. No. | Import items   | Qty.         |
| ISOJASMONE                                                                                                                                                                                                                                                                                           | 58000.000 kg                                                                                                                                                                             | 1       | CYCLOPENTANONE | 42816.000 kg |
|                                                                                                                                                                                                                                                                                                      |                                                                                                                                                                                          | 2       | HEXANAL        | 41184.000 kg |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                          |                                                                                                                                                                                          |         |                |              |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                             | A-33                                                                                                                                                                                      |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                          | NC/3/MEET/Aug/202122/7                                                                                                                                                                    |
| Date                                                                                                                                                                                                                                                                                                                                                                                                 | 13/08/2021                                                                                                                                                                                |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                          | M/s Keva Frangrances Private Limited, Mumbai (Formerly K.V. Arochem Private Limited)                                                                                                      |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                            | 01/82/050/00728/AM17/DES-III                                                                                                                                                              |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                           | 03/94/040/00525/AM17                                                                                                                                                                      |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                   | 0310807975 dated 22.09.2016                                                                                                                                                               |
| Subject                                                                                                                                                                                                                                                                                                                                                                                              | Request of M/s Keva Frangrances Private Limited, Mumbai (Formerly K.V. Arochem Private Limited) for fixation of adhoc norms against Advance Authorization No. 0310807975 dated 22.09.2016 |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <ul style="list-style-type: none"> <li>(i) Complete technical details as per Annexure to Appendix 4E.</li> <li>(ii) Chemistry, molecular weight &amp; yield.</li> <li>(iii) Production / Consumption data for last two years duly certified by GST.</li> </ul> |                                                                                                                                                                                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                         | A-34                                                                                                                                                                                      |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                      | NC/3/MEET/Aug/202122/7                                                                                                                                                                    |
| Date                                                                                                                                                                                                                                                                                                                                                                                                             | 13/08/2021                                                                                                                                                                                |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                      | M/s KevaFrangrances Private Limited, Mumbai (Formerly K.V. Arochem Private Limited)                                                                                                       |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                        | 01/82/050/00124/AM19/DES-III                                                                                                                                                              |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                       | 03/94/040/00762/AM18                                                                                                                                                                      |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                               | 0310818348 dated 09.01.2018                                                                                                                                                               |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                          | Request of M/s Keva Frangrances Private Limited, Mumbai (Formerly K.V. Arochem Private Limited) for fixation of adhoc norms against Advance Authorization No. 0310818348 dated 09.01.2018 |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <ul style="list-style-type: none"> <li>(i) Chemical name of export and import.</li> <li>(ii) If item is crude or Mixture.</li> <li>(iii) Certificate of Analysis (COA).</li> <li>(iv) Production / Consumption data for 2017-18, 2018-19 duly certified by GST.</li> </ul> |                                                                                                                                                                                           |

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| Case No.                                                                                                                                                                                                                                                                                             | A-35                                                                                                                                                               |         |                           |         |
| Meeting No.                                                                                                                                                                                                                                                                                          | NC/3/MEET/Aug/202122/7                                                                                                                                             |         |                           |         |
| Date                                                                                                                                                                                                                                                                                                 | 13/08/2021                                                                                                                                                         |         |                           |         |
| Firm's Name                                                                                                                                                                                                                                                                                          | M/s Himalayan Products & Industries Corpn; Pvt Ltd, Deharadun                                                                                                      |         |                           |         |
| HQ F. No.                                                                                                                                                                                                                                                                                            | 01/82/050/02010/AM19/DES-III                                                                                                                                       |         |                           |         |
| RLA F. No.                                                                                                                                                                                                                                                                                           | 61/24/040/00005/AM18                                                                                                                                               |         |                           |         |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                   | 6110001494 dated 27.02.2018                                                                                                                                        |         |                           |         |
| Subject                                                                                                                                                                                                                                                                                              | Request of M/s Himalayan Products & Industries Corpn; Pvt Ltd, Deharadun for fixation of adhoc norms against Advance Authorization No. 6110001494 dated 27.02.2018 |         |                           |         |
| <b>Decision:</b> The Committee considered the request of firm and on the basis of chemistry and other details like production / consumption data, it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less: |                                                                                                                                                                    |         |                           |         |
| Export Product                                                                                                                                                                                                                                                                                       | Qty.                                                                                                                                                               | Sl. No. | Import items              | Qty.    |
| BERBERINE CHLORIDE JP                                                                                                                                                                                                                                                                                | 1 kg                                                                                                                                                               | 1       | BERBERIS ARISTATA EXTRACT | 1.00 kg |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                          |                                                                                                                                                                    |         |                           |         |

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| Case No.                                                                                                                                                                                                                                                                                             | A-36                                                                                                                                                               |         |                           |         |
| Meeting No.                                                                                                                                                                                                                                                                                          | NC/3/MEET/Aug/202122/7                                                                                                                                             |         |                           |         |
| Date                                                                                                                                                                                                                                                                                                 | 13/08/2021                                                                                                                                                         |         |                           |         |
| Firm's Name                                                                                                                                                                                                                                                                                          | M/s Himalayan Products & Industries Corpn; Pvt Ltd, Deharadun                                                                                                      |         |                           |         |
| HQ F. No.                                                                                                                                                                                                                                                                                            | 01/82/050/00920/AM19/DES-III                                                                                                                                       |         |                           |         |
| RLA F. No.                                                                                                                                                                                                                                                                                           | 61/24/040/00006/AM19                                                                                                                                               |         |                           |         |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                   | 6110001534 dated 08.08.2018                                                                                                                                        |         |                           |         |
| Subject                                                                                                                                                                                                                                                                                              | Request of M/s Himalayan Products & Industries Corpn; Pvt Ltd, Deharadun for fixation of adhoc norms against Advance Authorization No. 6110001534 dated 08.08.2018 |         |                           |         |
| <b>Decision:</b> The Committee considered the request of firm and on the basis of chemistry and other details like production / consumption data, it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less: |                                                                                                                                                                    |         |                           |         |
| Export Product                                                                                                                                                                                                                                                                                       | Qty.                                                                                                                                                               | Sl. No. | Import items              | Qty.    |
| BERBERINE CHLORIDE JP                                                                                                                                                                                                                                                                                | 1 kg                                                                                                                                                               | 1       | BERBERIS ARISTATA EXTRACT | 1.00 kg |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                          |                                                                                                                                                                    |         |                           |         |

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| Case No.                           | A-37                                                                                                                                                    |
| Meeting No.                        | NC/3/MEET/Aug/202122/7                                                                                                                                  |
| Date                               | 13/08/2021                                                                                                                                              |
| Firm's Name                        | M/s Nisarg Biosciences Pvt Ltd, Hyderabad                                                                                                               |
| HQ F. No.                          | 01/82/050/00484/AM20/DES-III                                                                                                                            |
| RLA F. No.                         | 09/24/040/00236/AM20                                                                                                                                    |
| Advance Authorization No. and Date | 0910067858 dated 01.08.2019                                                                                                                             |
| Subject                            | <b>Request of M/s Nisarg Biosciences Pvt. Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910067858 dated 01.08.2019</b> |

**Decision:** The Committee considered the request of firm and on the basis of Production / Consumption data certified by CGST, it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export Product                           | Qty.        | Sl. No. | Import items                     | Qty.         |
|------------------------------------------|-------------|---------|----------------------------------|--------------|
| 2-Methyl 5-Amino phenol or Jarocol 2M5AP | 7000.000 kg | 1       | 2M5NA (2-Methyl-5-Nitro aniline) | 20293.000 kg |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                           | A-38                                                                                                                                                                                                                |
| Meeting No.                        | NC/3/MEET/Aug/202122/7                                                                                                                                                                                              |
| Date                               | 13/08/2021                                                                                                                                                                                                          |
| Firm's Name                        | M/s Shree Ganesh Remedies Pvt. Ltd., Vadodara                                                                                                                                                                       |
| HQ F. No.                          | 01/82/050/00696/AM16/DES-III                                                                                                                                                                                        |
| RLA F. No.                         | 34/24/040/00295/AM15                                                                                                                                                                                                |
| Advance Authorization No. and Date | 3410040965 dated 16.02.2015                                                                                                                                                                                         |
| Subject                            | <b>Request of M/s Shree Ganesh Remedies Ltd., Vadodara for review of norms fixed against Advance Authorization No. 3410040965 dated 16.02.2015 (Grievance Registration No. DOCOM/E/2020/00340 dated 30.03.2020)</b> |

**Decision:** The Committee considered the case as per agenda and it was observed that the reply furnished by the firm is incomplete. Hence, it was decided to call for following information from the firm:

- (i) **Percentage yield at every stage of reaction.**
- (ii) **Production / Consumption data for 2015-16 duly certified by Central Excise / GST.**

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| Case No.                           | <b>A-39</b>                                                                                                                                             |
| Meeting No.                        | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                           |
| Date                               | <b>13/08/2021</b>                                                                                                                                       |
| Firm's Name                        | <b>M/s Aurobindo Pharma Limited, Hyderabad</b>                                                                                                          |
| HQ F. No.                          | 01/82/050/01515/AM19/DES-III                                                                                                                            |
| RLA F. No.                         | 09/24/040/00168/AM19                                                                                                                                    |
| Advance Authorization No. and Date | 0910066418 dated 04.07.2018                                                                                                                             |
| Subject                            | <b>Request of M/s Aurobindo Pharma Limited, Hyderabad for review of adhoc norms fixed against Advance Authorization No. 0910066418 dated 04.10.2018</b> |

**Decision:** The Committee considered the request of the firm and it was decided to revise the norms as under::

| Sl. No. | Export product                                                                                                               | Qty.<br>(for total export) |
|---------|------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| 1       | Cefepime for Injection 1000 mg (20ml Vial)<br>(The relevant Bulk Drug content in the Export Product is Cefepime HCl 850 Kgs) | 892.50 kg                  |
| 2       | Cefepime for Injection 2000mg (50ml Vial)<br>(The relevant Bulk Drug content in the Export Product is Cefepime Hcl 500 Kgs)  | 525.00 kg                  |

| Sl. No. | Import Items           | Qty.<br>(for 1 kg Cefepime for injection) |
|---------|------------------------|-------------------------------------------|
| 1       | Cefepime Hydrochloride | 0.655 kg                                  |
| 2       | L – Arginine           | 0.37 kg                                   |
| 3       | Acetone                | 1.00 kg                                   |
| 4       | Isopropyl Alcohol      | 0.50 kg                                   |
| 5       | Methanol               | 1.50 kg                                   |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                           | <b>A-40</b>                                                                                                                                                                                           |
| Meeting No.                        | <b>NC/3/MEET/Aug/202122/7</b>                                                                                                                                                                         |
| Date                               | <b>13/08/2021</b>                                                                                                                                                                                     |
| Firm's Name                        | <b>M/s Supreet Chemicals Pvt Ltd., Surat</b>                                                                                                                                                          |
| HQ F. No.                          | <b>01/82/050/01751/AM19/DES-III</b>                                                                                                                                                                   |
| RLA F. No.                         | <b>52/24/040/00006/AM18</b>                                                                                                                                                                           |
| Advance Authorization No. and Date | <b>5210042249 dated 05.05.2017</b>                                                                                                                                                                    |
| Subject                            | <b>Request of M/s Supreet Chemicals Pvt. Ltd., Surat for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 5210042249 dated 05.05.2017</b> |

**Decision:** The Committee considered the request of the firm for enhancement in the quantity of import item **ortho amino phenol** and it was observed that earlier the norms were fixed on the basis of 90% yield in both stages. However, the firm has not claimed 64% yield on both stages. No justification was provided for lower yield, however applicant has now stated the norms for the same export product / import item have already been fixed at SION A-478.

Accordingly, the Committee decided to revise the norms as under:

| Export product         | Qty. | Sl. No. | Import items              | Qty.           |
|------------------------|------|---------|---------------------------|----------------|
| 5 nitro 2 amino phenol | 1 kg | 1       | <b>Ortho amino phenol</b> | <b>1.32 kg</b> |

RA concerned may take further necessary action as per above decision of NC.

Meeting ended with thanks to Chair and participants

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